

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF MILITARY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4997**  
TO BE ANSWERED ON 31<sup>st</sup> March, 2023

**SHORT SERVICE COMMISSION**

4997. SHRI GUMAN SINGH DAMOR:

Will the Minister of DEFENCE be pleased to state:

- (a) the number of years of the services permissible in Defence forces for officers selected under the Short Service Commission; and
- (b) the details of the provisions for rehabilitation of these officers after their retirement?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a): Short Service Commission in the Regular Army is granted for maximum 14 years i.e. initial period of 10 years extendable by 4 years.

The Short Service Commission officers are inducted for a tenure of 10 years in the Indian Navy. This may be extended by a specified period, with the consent of the officer concerned, provided the total duration of service of the officer does not exceed 14 years.

The term of engagement of officers under Short Service Commission scheme in the Indian Air Force for flying branch is 14 years (not extendable) and for ground duty branches is 10 years (initial) plus 4 years (extendable).

(b): Army Welfare Placement Organization (AWPO) is a Society registered under the Societies Act, 1860 and as a welfare measure is mandated to facilitate placement of prospective retirees, ex-servicemen, widows and dependents in various organisations. Only the Army personnel seeking jobs post retirement register with AWPO.

Department of Ex-Servicemen Welfare (DESW) within the Ministry of Defence formulates various policies and programmes for welfare, resettlement and rehabilitation of Ex-Servicemen (ESM). Director General Resettlement (DGR) under DESW is entrusted with the responsibility of preparing retiring service personnel, including Short Service Commissioned Officers, through Resettlement Training Programmes to enable them to seek a second career. Various other measures to assist SSC officers in post-service employment opportunities by DGR include – age relaxation and reservation for jobs in Central and State Governments, Central Public Sector Undertakings/Banks, Central Armed Police Forces, Self employment schemes etc. Details are available on DGR web page [www.dgrindia.com](http://www.dgrindia.com) and Kendriya Sainik Board(KSB) web page [www.ksb.gov.in](http://www.ksb.gov.in).

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